



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.02.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 20.02.2025 was not taken up. The next date of hearing in the matters is **27.03.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 20 of 2021 & I.A. No. 2843, 2844 of 2021 & 3768 of 2023 Part Heard	Manoj K. Sheth Vs. The Secretary, Competition Commission of India & Anr.	Udian Sharma	Shama Nargis-R1 Manika Brar Anuj Berry Aniket Ghosh Ira Mahasan Shiv Johar-R2

By order of Hon'ble Chairperson
-Sd/-
Registrar